

1	2	3	4	5
3.	Manipur	8.78	3.95	0.00
4.	Meghalaya	17.81	16.03	30.56
5.	Mizoram	10.40	9.36	0.00
6.	Nagaland	6.04	5.44	19.43
7.	Sikkim	27.65	24.89	0.00
8.	Tripura	23.47	21.12	0.00
TOTAL		459.44	546.96	175.95

Including arrears of SRF for the previous year.

Unified agency to check human trafficking

2771. DR. PRABHAKAR KORE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that human trafficking is on the rise in South Asian countries;

(b) whether the National Legal Services Authority (NALSA) submitted a report recommending for creation of one unified agency at the national level to check human trafficking;

(c) if so, the details of the recommendation of the National Legal Services Authority (NALSA); and

(d) the steps taken by Government to create unified agency to check human trafficking?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) A large number of persons are reportedly trafficked within and from South Asia every year for sex work, labour, forced marriages, organ trade, etc. As an organized crime, globally, human trafficking is pegged after illegal drugs and arms smuggling.

(b) to (d) Yes, Sir. National Legal Services Authority (NALSA) has submitted a report to the Hon'ble Supreme Court in which it, *inter-alia*, recommended to establish an Organized Crime Investigation Agency (OCIA). An inter-Ministerial consultation has been sought on the proposal for setting up of Organized Crime Investigation Agency with the objective to investigate, collect intelligence of the cases of human trafficking and other organized crimes, train the law enforcement officers and coordinate in rescue and rehabilitation of the victims.